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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/173/2016

NAME OF THE PETITIONER(S)

: Raja Raja Varma Purushothaman

NAME OF THE RESPONDENT(S)

: M/s WW Shipping Agencies Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) SANDEEP KUMAR

For MARISHANKER MANT

PAWAR JHABHAK.

Council de R3.

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2) S. Rana Subiananian.

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Let.

Coursel for R, R, R, 467

3) Vijaya Pashantu. S

coonel for petitioner

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ORDER

Shri Vijaya Prashanth, counsel for petitioner present. Shri Sandeep Kumar, counsel for R3 and Shri S Ramasubramaniam, counsel for R1, R2, R4 to R7 are present and sought time for filing sur rejoinder. Time extended with a direction to counsel for respondents to file sur rejoinder and serve copy of the same to the other side by the next date of hearing. Put up on 12.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)